

STATISTICAL INFORMATION REGARDING COMMERCIAL CASES PENDING IN THE COMMERCIAL COURTS FOR THE MONTH OF NOVEMBER-2020.

ANNEXURE-A

SL NO	NAME OF THE DISTRICT	NAME OF THE COURT	OPENING BALANCE	INSTITUTION FOR THE MONTH OF NOVEMBER		DISPOSAL FOR THE MONTH OF NOVEMBER				PENDENCY AS ON 01.12.2020	Average No. of days taken to decide the case
				FRESH INSTITUTION	INSTITUTION THROUGH TRANSFER	DISPOSAL	TRANSFERRED OUT	MADE OVER	* DATA CLEARANCE		
1		High Court of Karnataka	56	10	0	1	0	0	6	59	4 days

***Note: Data Clearance column has been added, as per the statement received by the Board branch in Principal Bench High Court of Karnataka**

DISTRICT JUDICIARY

1	BENGALURU CITY	LXXXII Addl.City Civil and Sesions Judge, Bengaluru City.	2385	68	3	11	12	0	0	2433	4 years 3 months 10 days
		LXXXIII Addl. City Civil and Sessions Judge, Bengaluru City.	2436	52	63	26	0	0	0	2525	2 years 5 months 23 days
		LII Addl. City Civil and Sessions Judge, Bengaluru City.	0	0	0	0	0	0	0	0	-
2	BAGALKOT	Prl.District & Sessions Court Bagalkot	57	3	0	0	0	0	0	60	-
3	BELAGAVI	Prl.District & Sessions Court, Belagavi	70	9	9	17	0	0	0	71	7 months 5 days
4	BALLARI	Prl. District and Sessions Judge, Ballari.	0	0	0	0	0	0	0	0	
		IV Addl. District & Sessions Judge, (Commercial Court), Ballari	511	16	0	20	0	0	0	507 (308 cases are EP cases)	2 years 24 days
5	BENGALURU RURAL	I Addl. District & Sessions Judge, Bengaluru Rural	146	0	0	1	0	0	0	145	1 day

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6	BIDAR	Prl.District & Sessions Court, Bidar	771	2	1	0	0	0	0	774	
7	CHAMARAJANAGAR	Prl.District & Sessions Court, Chamarajanagara	4	0	0	0	0	0	0	4	-
8	CHIKKABALLAPURA	Prl. District and Sessions Judge, Chikkaballapura	0	0	0	0	0	0	0	0	-
9	CHIKKAMAGALURU	Prl. District and Sessions Judge, Chikkamagaluru	103	5	0	0	0	0	0	108	
10	CHITRADURGA	Prl.District & Sessions Court, Chitradurga	2	0	0	0	0	0	0	2	-
11	DAKSHINA KANNADA	I.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	688	12	0	34	0	0	0	666	8 months 28 days
		IV.Addl.District & Sessions Judge, Dakshina Kannada, Mangaluru	784	13	343	19	343	0	0	778	8 months 28 days
12	DAVANAGERE	Prl.District & Sessions Judge, Davangere	204	5	0	1	0	0	0	208	7 months
13	DHARWAD	Prl. District & Sessions Court, Commercial Court	321	60	0	3	0	0	0	378	6 months 24 days
14	GADAG	Addl. District & Sessions Court, Gadag	60	28	0	0	0	0	0	88	-
15	HASSAN	Prl.District & Sessions Judge, Hassan	850	5	0	0	0	0	0	855	-
16	HAVERI	Prl.District and Sessions Court Haveri	45	6	0	0	0	0	0	51	-
17	KALABURAGI	Prl District judge, Commercial Court Kalaburagi	40	0	0	0	0	0	0	40	-
18	KODAGU	I Addl. District & Sessions Judge	33	0	0	1	0	0	0	32	9 months 13 days
19	KOLAR	Prl.District & Sessions Judge, Kolar	82	4	2	4	0	0	0	84	2 years 2 months 5 days

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20	KOPPAL	Prl. Dist. & Sessions Court, Koppal	14	2	0	0	0	0	0	16	-
21	MANDYA	Prl. District & Sessions Judge, Mandya	35	10	0	0	0	0	0	45	
22	MYSURU	Prl.District & Sessions Court, Mysuru	54	8	0	4	0	0	0	58	3 months
		II Addl. District & Sessions Court, Mysuru	269	15	0	2	0	0	0	282	10 months 8 days
23	RAICHUR	Prl.District & Sessions Court, Raichur	11	8	0	0	0	0	0	19	
24	RAMANAGARA	Prl.District & Sessions Court	2	0	0	0	0	0	0	2	-
25	SHIVAMOGGA	Prl.District & Sessions Court, Shivamogga.	18	9	0	0	0	8	0	19	
		II Addl.District & Sessions Court, Shivamogga.	18	2	0	2	0	0	0	18	1 year 3 months 2 days
		III Addl.District & Sessions Court, Shivamogga.	29	6	0	0	0	0	0	35	-
		V Addl.District & Sessions Court, Shivamogga (sitting at Sagar)	5	0	0	0	0	0	0	5	-
26	TUMAKURU	I Addl.District & Sessions Court, Tumakuru	20	0	0	0	0	0	0	20	-
		II Addl.District & Sessions Court, Tumakuru	19	0	0	0	0	0	0	19	-
		VI Addl.District & Sessions Court, Tumakuru	22	1	0	0	0	0	0	23	-
27	UDUPI	Prl.District & Sessions Court	25	3	0	0	0	0	0	28	

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28	UTTARA KANNADA	Prl. District Court. Karwar	22	0	0	0	0	0	0	22	-
29	VIJAYAPURA	I Addl. Dist. & Sessions Judge, Vijayapur	6	0	0	1	0	0	0	5	9 months 10 days
		II Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		III Addl. Dist. & Sessions Judge, Vijayapur	7	0	0	0	0	0	0	7	-
		IV Addl. Dist. & Sessions Judge, Vijayapur	6	1	0	0	0	0	0	7	-
30	YADGIR	Prl.District & Sessions Court, Yadgir	6	0	0	0	0	0	0	6	-
Total			10187	353	421	146	355	8	0	10452	1 year 2 months 15 days